

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 28th day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00523/2014.

Umendra Kumar & Anr.Applicants.

VE R S U S

Union of India and others.Respondents

Advocate for the applicants : Shri Seemant Singh (absent)
Advocate for the Respondents: Shri Rishi Kumar

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicants even in the revised call.

There is illness slip of Shri Rishi Kumar, counsel for respondents.

It is seen from the order sheets that on previous listed date i.e. 15.02.2017, counsel for the applicants was not present. It appears that the applicants have lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**